

HOW TO APPLY ONLINE – DISTRICT JUDGES ONLINE APPLICATION

All eligible applicants shall apply **Online** through the link provided on the High Court of Karnataka website: <http://karnatakajudiciary.kar.nic.in/recruitment.php>

Steps for submitting Online Application

Read all the instructions carefully and thoroughly; fill up all the 'Fields' given in online application format as per instructions detailed in the notification and the instructions at the appropriate places.

For Fresh Application

1. Click on the  Button.
2. Next click on OK button

Before applying Online, please read the instructions carefully and be ready with the Digital/Scanned Colour Photo and Signature in JPG Format.



3. In the next screen, read all the instructions and check Proceed further by clicking (✓) on Acceptance

I Accept that I have gone through all the instructions

And click on  Button.

4. Applicant shall select post as "DISTRICT JUDGE".

Select Post: * 

5. Applicant shall enter the name as mentioned in the **X Std./SSLC** marks card. **[SI.No.1, Maximum characters - 50]**.

6. Applicant shall enter his/her Father name as appearing in the **X Std./SSLC** marks card. **[SI.No.2, Maximum characters - 50]**.
7. Select the appropriate Gender of the Applicant i.e. Male/ Female/ Others – by selecting corresponding Radio Button **[SI.No.3]**
8. Applicant shall mention his/her date of birth, by selecting the Day, Month & Year as appearing in the **X Std./SSLC** marks card. The Applicant shall also mention other birth details such as Place of birth, Taluka, District & State. If the Applicant is not from Karnataka, specify the District and Taluka in the text box **[SI.No.4, Maximum characters - 20]**.
9. Applicant shall mention the occupation of Father/Husband/Guardian **[SI.No.5, Maximum characters - 30]**.
10. Applicant shall mention the Mother Tongue **[SI.No.6, Maximum characters - 20]**.
11. Applicant shall select the appropriate Category to which he/she belongs and to mention certificate number and date. **[SI.No.7]**.
12. In order to claim the reservations under various quota, applicant shall check (✓) at the appropriate place **[SI.No.8]**. The quota displayed are

a. Quota

- i. Rural
- ii. Physically Challenged

Applicant claiming under “Physically Challenged Category” shall select the appropriate among the following options.

- a) One Arm(OA)
- b) One Leg (OL)
- c) Both Legs (BL)

iii. Kannada Medium

iv. Ex-Servicemen

Note: Applicant claiming reservation under **Ex-Servicemen** shall mention the number of years served in the appropriate text box.

13. Applicant shall indicate his/her Marital Status as “Married” or “Unmarried”. If married, select the appropriate sub selection as “Divorced”, “Widowed”, “Judicially Separated”, “Bigamous”, “One Spouse” **[SI.No.9]**.
14. Applicant shall select the appropriate Citizenship **[SI.No.10]**.

15. Contact Information [**Sl.No.11**].

- a. Applicant shall mention his/her Present address including the Door number, Street, Place, Area, Taluka, District and State with Pin code.

Note: If Permanent address is same as Present address, then select "Yes".

- b. If permanent address is different, applicant shall mention his/her Permanent address including the Door number, Street, Place, Area, Taluka, District and State with Pin code.

16. Applicant shall enter valid Mobile number (**Mandatory**), Landline number. The authority is not responsible for non receipt of communication by **SMS**, if the mobile number furnished is wrong. The applicant has to provide information with regard to the income tax assessment of the applicant and if so, the pan number shall be furnished [**Sl.No.12(c)**].

17. Applicant shall enter his/her **E-mail ID (Mandatory)** [**Sl.No.13**]. The authority is not responsible for non receipt of communication, if the Email ID furnished is wrong.

18. **Enrolment Information** – Applicant shall mention his/her Enrolment details including the Enrolment Number, Year, Date of Enrolment, Date of Commencement of Practice, Place of Practice, Nature of Practice [**Sl.No.14**].

19. Applicant shall mention whether he/she is working in the Department of Prosecutions and Government Litigation. If yes, mention the Date of Joining and number of years practiced as an Advocate before joining the service as Public Prosecutor/Assistant Public Prosecutor-cum-Assistant Government Pleader [**Sl.No.15**].

20. Applicant shall mention – the details as to whether he/she is compulsorily retired, removed or dismissed from Judicial Service or from service in Government or Statutory or Local Authority or if a candidate after being selected as a Judicial Officer has been discharged from service during probationary period. If yes, the applicant shall enter appropriate details [**Sl.No.16, maximum - 200 characters**].


21. Applicant shall select "Yes" or "No" Radio button for mentioning whether the applicant is a practicing Advocate. If applicant selects "Yes", then the applicant shall select whether practicing in High Court/Subordinate Court and has to submit details regarding the Designation of the Presiding Officer issuing the Practicing Certificate and the date of the Practicing Certificate [**Sl.No.17**].

22. Applicant shall select "Yes" or "No" radio button for mentioning whether the applicant had earlier applied for any other Judicial Post. If "Yes", then applicant shall enter the details of the date of the notification and result thereof. **[SI.No.18, Maximum - 200 characters]**.
23. Applicant shall mention details as to whether the applicant is/was involved in any Civil/Criminal/Quasi Judicial Proceedings in any capacity. If yes, give details **[SI.No.19, Maximum - 200 characters]**.
24. If applicant is married, shall mention his/her spouse was/is involved in any Civil/Criminal/Quasi Judicial Proceedings in any capacity. If yes, give details **[SI.No.20, Maximum - 150 characters]**.
25. Applicant shall mention details, whether any of the family member/relative of the applicant is in the legal profession. If yes, give details of occupation and relationship with the applicant **[SI.No.21]**.
26. Applicant shall mention details as to why he/she wants to be a Judge **[SI.No.22, Maximum - 150 characters]**.

27. After Checking the check box,

I do hereby solemnly and sincerely affirm that the statement made and the information furnished above is true. Should it however be found that any information furnished herein is untrue in material particulars, I realise that I am liable to criminal prosecution and I am also agreeable to forego the claim for public services under the State Government.

The screenshot shows a web form interface. At the top, there are two buttons: "Preview" and "Clear". Below them, there is a "Preview" button highlighted. The text "Click on the Preview button to see the applicant's personal information and contact information." is displayed. Below this, there is a text input field with the placeholder text "Enter the text as shown in the image*" and a value "b3ed50" entered. At the bottom of the form, there are two buttons: "Save & Continue" and "Edit".

If any further modifications / corrections are required, Click  button.

Otherwise click on  button to proceed next.

28. A 'Reference Number' (Eg. **HCK2115DJR000001**) will be generated. Kindly note down the said Reference Number for future reference. Also a **one Time Password** will be sent by **SMS/E-Mail** – which is required to proceed further. The validity of said password is 30 minutes. Please don't close the window till the process is completed.

29. The Applicant shall enter correct **One Time Password** received through **SMS/E-Mail**.

Applicant shall enter the information fields like

- a. Educational information,
- b. Upload Scanned Passport Size Photo & Signature in *.jpg format.

◆ **Enter Educational Information: [SI.No.23].**

- By selecting Qualification, enter details of Law Graduation information:

Law Graduation Information: [SI.No.23],

- ◆ Applicant shall select qualification – Law 3 Years/Law 5 Years.
- ◆ Enter the name of University awarding the degree.
- ◆ Indicate Yes in Radio Button if marks card is issued in Grade Points.
- ◆ Applicant has to make separate marks entry for each Semester / Year.
- ◆ Select appropriate year / semester from drop down.
- ◆ Enter Year of passing that semester/ year, Maximum Marks and obtained Marks.
- ◆ Click on Add
- ◆ Repeat above steps till details of all the Semesters / Years are entered.

Graduate Information

Qualification			
LLB			
University			
Is your qualification marks card issued in grade points? * <input type="radio"/> Yes <input checked="" type="radio"/> No			
Year of Passing (Sem/Year)	Maximum Marks	Obtained Marks	click to Add
—Select—	—Select—		Add

Note: Degree LLB Marks should enter of All(semesters/years) wise **.(Mandatory)**.

Details entered will be saved and education details will be displayed on screen.

30. **Practice Information:**

The Applicant shall enter the details with regard to Name of the Place in which he/she is practicing or practiced, nature of practice and period of practice. **[SI.No.24]**

31. Photo and Signature Upload: [Sl.No.25]

22. File Upload Close

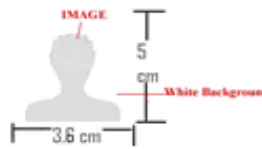
Guidelines for scanning and Upload of Photograph and Signature

File Upload Use Browse 'Mozilla FireFox 16'/'Google chrome 10' and higher version, Please Note 'Internet Explorer' does not support to upload

Photograph Image (JPG Format).

- a. Photograph must be a recent passport style colour picture.
- b. Make sure that the picture is in colour, taken against a light-coloured, preferably white, background.
- c. Look straight at the camera with a relaxed face.
- d. If the picture is taken on a sunny day, have the sun behind you, or place yourself in the shade, so that you are not squinting and there are no harsh shadows
- e. If you have to use flash, ensure there's no 'red-eye'
- f. If you wear glasses make sure that there are no reflections and your eyes can be clearly seen.
- g. Caps, hats and dark glasses are not acceptable. Religious headwear is allowed but it must not cover your face.
- h. Allowed Photo Size – 3.5 cm x 5 cm and stored in (*.jpg) format on local machine only.
- i. Size of file should be between 25kb-50kb
- j. Ensure that the size of the scanned image is not more than 50KB. If the size of the file is more than 50 KB, then adjust the settings of the scanner such as the DPI resolution, no. of colours etc., during the process of scanning.

For Photo Upload: Select 'Photo Passport Size' in the the Dropdown, Browse your photo file & Click on Upload button



Signature Image (JPG Format).

- a. The applicant has to sign on white paper with Black Ball point pen.
- b. The signature must be signed only by the applicant and not by any other person.
- c. The signature will be used to put on the Hall Ticket, attendance sheet and wherever necessary.
- d. If the Applicant's signature on the answer script, at the time of the examination, does not match the signature on the Hall Ticket, the applicant will be disqualified.
- e. Dimensions 7.5 cm x 2.5cm (preferred) and stored in (*.jpg) format on local machine only.
- f. Size of file should be between (10KB – 25KB)
- g. Ensure that the size of the scanned image is not more than 25KB

For Signature Upload: Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button


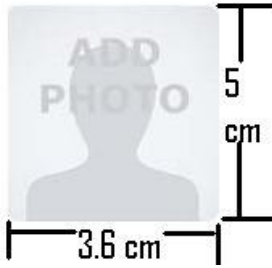


Photo & Signature: No files selected.

(Max. File Size 50kB)

*

Photo Upload –The applicant shall upload their latest passport size photograph with white back ground having (5 cm of length X 3.6 cm of breadth with maximum size 50kb) in *.jpg format




- Select Passport Size Photo from Dropdown list.
- Click of "Choose File" to select the file.
- Click on Upload button to upload the Photograph.

Signature Upload - The Applicant shall scan and upload their signature, signed in black ink on white paper having (2.5 cm of length X 7.5 cm of breadth with maximum size 25 kb) in jpg format.



- Select "Applicant Signature" from Dropdown list.
- Click of "Choose File" to select the file.
- Click on Upload button to upload the Signature.

32. Upon clicking  button, all entered information will be displayed on the screen. Applicant shall verify and rectify any mistakes before final submission.

33. On verifying that information is correct, applicant should declare that information is true by checking ✓ in the check box shown below.

I hereby declare that the above information is true to the best of my knowledge and information.

Submit **Preview**

Click on **Submit** Button to submit the application.

After submission of application, the applicant shall print the submitted application for future use by clicking on **print** button. This completes the application entry.

For Editing Information of Submitted Applications

34. If applicant has to make changes in Educational Qualification, Mode of payment and Photo/signature, go to webpage - <http://karnatakajudiciary.kar.nic.in/recruitment.php>

Click on **Already Applied** **Go** Button.

Already Applied **Close**

Ref. Application No. :

Enter the text as shown in the image*

Modify and Re-print

Enter your application number, text as shown in image.

Click on **Modify and Re-print** button.

35. An **One Time Password** will be sent by **SMS/E-Mail**.
36. Applicant shall enter correct **One Time Password (OTP)** received through **SMS/E-Mail**. The validity of said password is 30 minutes. Please don't close the window till the process is completed. After entering the OTP, applicant will be allowed to edit information pertaining educational qualification, Mode of payment, photo / signature upload. Applicant should make appropriate changes and resubmit the application.
37. Applications which are not in accordance with these **Instructions**, will be summarily rejected.

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